COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 574 OF 2017 IN DFR NO. 2070 OF 2017

Dated: 7th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NLC India Limited Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) :

ORDER

IA NO. 574 OF 2017

(Appln. for condonation of delay in filing)

Learned counsel for the appellant seeks two weeks time to file additional affidavit. She may file the same on or before 22.09.2017 after serving copy on the other side.

List the matter on <u>26.09.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd